

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 359 OF 2017 &
IA NO. 897 OF 2017

Dated: 17th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi

... **Appellant(s)**

Vs.

Lanco Anpara Power Limited & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Avijeet Lala
Ms. Sakya Singha Chaudhuri
Ms. Shikha Pandey for R-1

Rajiv Srivastava for R-2

Mr. C.K. Rai
Mr. Mohit Rai for R-3

ORDER

List this matter for hearing on 24.07.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt